

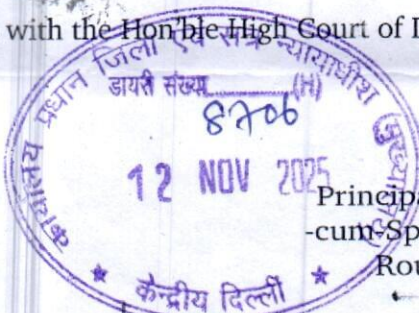
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE (PC ACT)
(CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.

ORDER

In partial modification to this office Order No.Committee/Gaz./RACC/2025/20191/C-20301/C dated 29.10.2025, the following Committee is hereby re-constituted at Rouse Avenue District Court Complex, New Delhi, consisting of the following Judicial Officers/Members, with immediate effect:-

S.No	Name of Committee	Name of the Judicial Officer/Member	Designated As
1	Building Maintenance & Space Allocation Committee	Sh. Dig Vinay Singh, Spl. Judge (PC Act) (CBI)	Chairperson
		Sh. Shailender Malik, Spl. Judge (PC Act)(CBI)	Member
		Sh. Neeraj Gaur, Presiding Officer, Labour Court	Member
		Sh. Gaurav Rao, Spl. Judge (PC Act)(CBI)	Member
		Chief Judicial Magistrate	Member
		ACJM-02-cum-ACJ	Member

However, all the correspondence with the Hon'ble High Court of Delhi, New Delhi shall be routed through the undersigned.



(Dinesh Bhatt)

Principal District & Sessions Judge
-cum-Special Judge (PC Act) (CBI),
Rouse Avenue Court Complex,
New Delhi.

No.Committee/Gaz./RACC/2025/21308-C/21400-C

Dated : 11-11-25

Copy forwarded for information and necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All Judicial Officers, Rouse Avenue Court Complex, New Delhi.
4. The Secretary-II, Central DLSA, RACC, New Delhi.
5. The Website Committee, Tis Hazari Court, Delhi
6. The P.S. to the undersigned.
7. The Administrative Officer (Judl.), RACC, New Delhi.
8. Ms. Arvinder Kaur, Senior Judicial Assistant, Copying Agency, RACC
9. All the Branch In-charges, RACC, New Delhi.
10. The Executive Engineer(Civil) & (Electrical), PWD, RACC, New Delhi.
11. The Lockup In-charge, RACC, New Delhi.
12. The Police Chowki In-charge, RACC, New Delhi.

Principal District & Sessions Judge
-cum-Special Judge (PC Act) (CBI),
Rouse Avenue Court Complex,
New Delhi.